NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 16.04.2021 NOTICE

Take notice that the following matter listed on 20.04.2021 in the Court - II will not be taken up. The next date of hearing will be notified later: -

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)	Mahendra G. Wadhwani	Vipul Ganda	S. Eshwar
	No. 287 of 2019	Vs.		Delep Goswami-R1
	& I.A. No. 3313	Reed Relays & Electronics India Ltd. &		Abhishek Baid
	of 2019	Ors.		Pradip Das-R2
				Pawan Jabakh
	Part Heard			Samendra Shukla

Copy to: -

By the order of Hon'ble Acting Chairperson -sd/-

1. Notice Board

2. Website: www.nclat.nic.in Registrar